

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 05<sup>th</sup> day of *September*, 2018.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).**  
**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/01347/2015.

Pradeep Kumar Mishra & Ors.

.....Applicants.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicant : Shri S.K. Singh Vashisht (absent)  
Advocate for the Respondents: Shri A.K. Shahi  
Shri H.N. Shukla

**ORDER**

List revised. None is present for the applicants. It appears that the applicants have lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)**  
**MEMBER- J.**

**(GOKUL CHANDRA PATI)**  
**MEMBER- A.**

Anand...